

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|--|--------------------------|---|
| 1 | D-BLAPL/8890/2026 BLAPL/2926/2026 | BATASI BAI VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | // SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000012/2026 |
| 2 | D-BLAPL/8224/2026 BLAPL/2927/2026 | V. KUMAR VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | KHURDA SADAR /85 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000247/2026 |
| 3 | D-BLAPL/8891/2026 BLAPL/2928/2026 | GURU BOTE VS STATE OF ODISHA | MANGU NANDY VS | MALKANGIRI /53 /2026 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000063/2026 |
| 4 | D-BLAPL/8702/2026 BLAPL/2929/2026 | DEBABRATA MOHANTY VS STATE OF ODISHA(VIG.) | MANAS KUMAR CHAND VS | BHUBANESWAR VIGILANCE /2 /2026 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000003/2026 |
| 5 | D-BLAPL/8758/2026 BLAPL/2930/2026 | HIRANYA KUMAR MALLIK @ HIRANYA MALLIK VS STATE OF ODISHA | HAREKRUSHNA MALIK VS | KENDRAPARA SADAR /108 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000362/2026 |
| 6 | D-BLAPL/8894/2026 BLAPL/2931/2026 | KALIA SAHOO @ BRAHMANANDA SAHOO VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | ANGUL TOWN /48 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000006/2026 |
| 7 | D-BLAPL/8808/2026 BLAPL/2932/2026 | RAMESH HARIJAN VS STATE OF ODISHA | M. BALAJI RAO VS | BOIPARIGUDA /240 /2025 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000012/2026 |
| 8 | D-BLAPL/8880/2026 BLAPL/2933/2026 | ASIS RANJAN CHOUDHURY VS STATE OF ODISHA | SATYA RANJAN MULIA VS | BADACHANA /87 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000440/2026 |
| 9 | D-BLAPL/8839/2026 BLAPL/2934/2026 | SK. KEFAJUDDIN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | //0 A.D.J.,JALESWAR(Baleshwar) Spl/0000016/2025 |
| 10 | D-BLAPL/8860/2026 BLAPL/2935/2026 | JADUNANDA SAHU VS STATE OF ODISHA | JAGABANDHU SAHU VS | KHAPRAKHOL /34 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000204/2026 |
| 11 | D-BLAPL/8899/2026 BLAPL/2936/2026 | DILLIP SAHANI VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | BENTKAR (42 MOUZA) UPD CUTTACK J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000306/2026 |

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| 12 | D-BLAPL/8850/2026 BLAPL/2937/2026 | BISWANATH DASH VS STATE OF ODISHA | ANANTA NARAYAN PATTANAYAK VS | BAREIPALI /12 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000162/2026 |
| 13 | D-BLAPL/8932/2026 BLAPL/2938/2026 | SIBA SARBHANG VS STATE OF ODISHA | BISWAJIT NAYAK VS | SONEPUR /374 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000346/2024 |
| 14 | D-BLAPL/8902/2026 BLAPL/2939/2026 | RABINDRA KUA VS STATE OF ODISHA | DHIRENDRA KUMAR MOHAPATRA VS | KULABIRA /67 /2019 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000023/2020 |
| 15 | D-BLAPL/8906/2026 BLAPL/2940/2026 | ALOK @ SIDHARTHA @ SIDHARTH MALLIK VS STATE OF ODISHA | RAKESH BEHERA VS | KAMAKHYANAGAR /5 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000004/2026 |
| 16 | D-BLAPL/8907/2026 BLAPL/2941/2026 | CHAITANYA DIGAL VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | / /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000096/2026 |
| 17 | D-BLAPL/8865/2026 BLAPL/2942/2026 | SAPAN KUMAR PANDA VS STATE OF ODISHA | SANDEEP RAJ PANDA VS | LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025 |
| 18 | D-BLAPL/8910/2026 BLAPL/2943/2026 | ANI HARIJAN VS STATE OF ODISHA | AMIT KUMAR SAHU VS | B.SINGHPUR /32 /2022 A.D.J.,JEYPORE(Koraput) CT/0000086/2022 |
| 19 | D-BLAPL/8913/2026 BLAPL/2944/2026 | DILLIP KUMAR SAHOO VS STATE OF ODISHA | ASIT KUMAR JENA VS | JATNI P.S. /326 /2025 J.M.F.C.,JATNI(Khordha) GR/0000567/2025 |
| 20 | D-BLAPL/8460/2026 BLAPL/2945/2026 | GOURANGA DEHURY VS STATE OF ODISHA | DIGAMBAR SETHI VS | HARICHANDANPUR /11 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000073/2026 |
| 21 | D-BLAPL/9005/2026 BLAPL/2946/2026 | RAJA @ RAJENDRA DAKUA VS STATE OF ODISHA | JAJATI KESHARI KHUNTIA VS | BERHAMPUR /112 /2025 A.D.J., NILGIRI(Baleshwar) ST/0000114/2025 |
| 22 | D-BLAPL/8679/2026 BLAPL/2947/2026 | NAYANA PANDA VS STATE OF ODISHA | CHIRANJEEV BIDYABHUSHAN VS | AGARAPADA /23 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0000334/2026 |
| 23 | D-BLAPL/8526/2026 | TAPAN MALLICK @ DAS | PRADIP KUMAR MALLICK | PIPLI /384 /2024 |

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| | BLAPL/2948/2026 | VS STATE OF ODISHA | VS | 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000083/2024 |
| 24 | D-BLAPL/8681/2026 BLAPL/2949/2026 | NIRANJAN BEHERA VS STATE OF ODISHA | PURNA CHANDRA DAS VS | BOUDH /5 /2026 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000007/2026 |
| 25 | D-BLAPL/8519/2026 BLAPL/2950/2026 | KUHAN @ KARTIK @ KAILASH DAS VS STATE OF ODISHA | SUMAN MODI VS | SAHADEV KHUNTA /304 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000751/2024 |
| 26 | D-BLAPL/8985/2026 BLAPL/2951/2026 | RAHUL BEHERA @ BABULU BEHERA VS STATE OF ODISHA | SAROJ KUMAR DASH VS | HINDOL /20 /2026 S.D.J.M.,HINDOL(Dhenkanal) GR/0000054/2026 |
| 27 | D-BLAPL/8771/2026 BLAPL/2952/2026 | ARVIND MALAKAR @ ARVIND KUMAR MALAKAR VS STATE OF ODISHA | KULDEEP MOHANTY VS | BANDOMUNDA /241 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000030/2026 |
| 28 | D-BLAPL/7693/2026 BLAPL/2953/2026 | SURAI HANSDAH @ MAJHI VS STATE OF ODISHA | SWARUP KUMAR PATNAIK VS | RAIRANGPUR (RURAL) /68 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000041/2025 |
| 29 | D-BLAPL/8861/2026 BLAPL/2954/2026 | MANAS KUANR VS STATE OF ODISHA | JAGABANDHU SAHU VS | BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025 |
| 30 | D-BLAPL/8866/2026 BLAPL/2955/2026 | SANJAYA DAS @ SANJAY @ KALIA DAS VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHALLIKOTE /181 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000096/2025 |
| 31 | D-BLAPL/9100/2026 BLAPL/2956/2026 | SHANTILATA NAIK VS STATE OF ODISHA | BIBHUTI BHUSAN BEHERA VS | PURUNAKOTE /31 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000011/2026 |
| 32 | D-BLAPL/8119/2026 BLAPL/2957/2026 | SARFARAZ ALAM VS STATE OF ODISHA | MD. RIAZ VS | JODA /54 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapar) GR/0000197/2026 |
| 33 | D-BLAPL/9101/2026 BLAPL/2958/2026 | SK. HASIM @ RAJU VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | TANGI (KHURDA) /172 /2026 J.M.F.C.,TANGI(Khordha) GR/0000196/2026 |
| 34 | D-BLAPL/9012/2026 BLAPL/2959/2026 | RAMANUJ PATEL VS | BIKASH KARNA VS | MANAMUNDA /135 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE |

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| 35 | D-BLAPL/8816/2026 BLAPL/2960/2026 | STATE OF ODISHA PRADEEP SUNDARAY VS STATE OF ODISHA | RAMAKRISHAN NAIK VS | Spl/0000090/2025 GADISAGADA /271 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) ST/0000017/2025 |
| 36 | D-BLAPL/9022/2026 BLAPL/2961/2026 | CHANDAN KUMAR JENA VS STATE OF ODISHA | RAMAKANTA PANDA VS | BERHAMPUR CYBER CRIME /3 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000058/2026 |
| 37 | D-BLAPL/8868/2026 BLAPL/2962/2026 | ROHIT BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | CHATRAPUR /75 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000216/2026 |
| 38 | D-BLAPL/8872/2026 BLAPL/2963/2026 | RAJ DUNGRI @ RAJ DUNGURI VS STATE OF ODISHA | ANSHUMAN PANDA VS | TITILAGARH /318 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000076/2024 |
| 39 | D-BLAPL/8943/2026 BLAPL/2964/2026 | LOKANATH SAHOO VS STATE OF ODISHA | BASANTA KUMAR DAS VS | LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025 |
| 40 | D-BLAPL/9025/2026 BLAPL/2965/2026 | JITENDRA KUMAR PANDA @ JITENDRA PANDA @ RINKU VS STATE OF ODISHA | BISWA KUMAR MISHRA VS | SONEPUR /74 /2026 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000069/2026 |
| 41 | D-BLAPL/9094/2026 BLAPL/2966/2026 | BHAKTI PRASAD DAS VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BOUDH /95 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000068/2026 |
| 42 | D-BLAPL/8787/2026 BLAPL/2967/2026 | RITU PRADHAN VS STATE OF ODISHA | SUPRIYO RANJAN MAHAPATRA VS | BHANJANAGAR /100 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000161/2026 |
| 43 | D-BLAPL/9096/2026 BLAPL/2968/2026 | SAPNESWAR MOHANTA VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | // ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000004/2026 |
| 44 | D-BLAPL/8812/2026 BLAPL/2969/2026 | MUKESH PRADHAN @ BABUL VS STATE OF ODISHA | RAMAKRISHAN NAIK VS | BANKI /467 /2023 2ND A.D.J.,CUTTACK(Cuttack) ST/0000098/2024 |
| 45 | D-BLAPL/8832/2026 BLAPL/2970/2026 | NILAMANI BEHERA VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | BARAMBA /63 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000090/2026 |

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|----|--------------------------------------|---|----------------------------|--|
| 46 | D-BLAPL/8937/2026 BLAPL/2971/2026 | SIBA @ SIBANI JENA VS STATE OF ODISHA | SRICHARAN DAS VS | BARANGA /47 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000132/2026 |
| 47 | D-BLAPL/8888/2026 BLAPL/2972/2026 | KALIA DAS VS STATE OF ODISHA | BIBHU PRASAD DAS VS | / /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000108/2025 |
| 48 | D-BLAPL/9038/2026 BLAPL/2973/2026 | BEJU JANI VS STATE OF ODISHA | HIMANSHU BHUSAN DASH VS | RAYAGADA TOWN /18 /2025 DIST.& SESSIONS JUDGE,RAYAGADA(D CT/0000027/2025 |
| 49 | D-BLAPL/8987/2026 BLAPL/2974/2026 | SIBA SANKAR PATRA VS STATE OF ODISHA | T.NARAYANA MURTY VS | KORAPUT TOWN /251 /2025 ADDL DISTRICT AND SESSIONS JUDGE CT/0000009/2026 |
| 50 | D-BLAPL/9001/2026 BLAPL/2975/2026 | AMITABH NISHAD VS STATE OF ODISHA | MUKESH PANDA VS | / /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000005/2026 |
| 51 | D-BLAPL/9042/2026 BLAPL/2976/2026 | PANCHANAN BISOI VS STATE OF ODISHA | AMULYA RATNA PANDA VS | JAGATPUR /257 /2023 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000016/2023 |
| 52 | D-BLAPL/9003/2026 BLAPL/2977/2026 | SUDHANSU BAG @ SUDANSHU BAG VS STATE OF ODISHA | KAUSTUVA MOHANTY VS | SAMBALPUR SADAR /54 /2026 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0000166/2026 |
| 53 | D-BLAPL/8878/2026 BLAPL/2978/2026 | CHANDAN PRUSTY VS STATE OF ODISHA | MANAS KUMAR CHAND VS | RAJKANIK A /54 /2026 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000013/2026 |
| 54 | D-BLAPL/8879/2026 BLAPL/2979/2026 | MAHAVIR RAY VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | SECTOR-19 /40 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0000582/2026 |
| 55 | D-BLAPL/9043/2026 BLAPL/2980/2026 | RATIKANTA @ RATIRANJAN PADHI VS STATE OF ODISHA | DEVASHIS PANDA VS | JAGATSINGPUR /73 /2026 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur GR/0000156/2026 |
| 56 | D-BLAPL/9044/2026 BLAPL/2981/2026 | NARAYAN PARIDA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHALLIKOTE /181 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000096/2025 |
| 57 | D-BLAPL/9048/2026 | CHINTU NAYAK | AMULYA RATNA PANDA | TIKABALI /9 /2026 |

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|----|---------------------------------------|--|-------------------------------|---|
| | BLAPL/2982/2026 | VS STATE OF ODISHA | VS | SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000004/2026 |
| 58 | D-BLAPL/8756/2026 BLAPL/2983/2026 | SABIR KHAN VS STATE OF ODISHA | SK JABINA ZAHID VS | TITILAGARH /25 /2026 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000035/2026 |
| 59 | D-CMAPL/11125/2026 CMAPL/37/2026 | ABANTI KUMAR SAHOO @ ABATI KUMAR SAHU VS UNION OF INDIA | PRADIPTA KISHORE BHUYAN VS | // (// |
| 60 | D-CMAPL/13062/2026 CMAPL/38/2026 | GOVIND CHANDRA PRADHAN VS MAHANADI COALFIELDS LTD. | ADV. VS | // (// |
| 61 | D-CMP/12176/2026 CMP/547/2026 | LAXMIDHAR SWAIN VS PANCHANAN SWAIN | MD. GOLAM MADANI VS | // CIVIL JUDGE (SD),BHADRAK(Bhadrak) Fd/0000090/1997 |
| 62 | D-CMP/12855/2026 CMP/548/2026 | SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD., BHUBANESWAR VS PRAYASH REALCON PVT. LTD.,KOLKATA | SUMIT KUMAR MOHANTY VS | // CIVIL JUDGE (JD),PURI(Puri) IA/0000038/2026 |
| 63 | D-CMP/12711/2026 CMP/549/2026 | SOU MENDRA KUMAR SAHU VS ANIL KUMAR MOHARANA | BAMADEV BARAL VS | // 3RD ADDL. DISTRICT JUDGE,CUTTACK RFA/0000022/2023 |
| 64 | D-CMP/12455/2026 CMP/550/2026 | SUBASINI BAGH VS PREMO PATRO BAGH | RAJIB LOCHAN PATTANAIAK VS | // ADDL DISTRICT AND SESSIONS JUDGE RFA/0000008/2024 |
| 65 | D-CMP/12829/2026 CMP/551/2026 | A. BHASKAR PATRO VS B. RATNAMALA PATRO | C.ANANDA RAO VS | // 1ST ADDL CIVIL JUDGE(SD), BERHAMPUR F.D.C.S./0000133/2013 |
| 66 | D-CMP/12788/2026 CMP/552/2026 | M/S. OMM AUTOMOBILES, JAJPUR VS M/S. SOUMIK AUTOMOBILES, JAJPUR | SRIDHAR RATH VS | // A.D.J.,JAJPUR(Jajapur) Fao/0000020/2022 |
| 67 | D-CMP/13085/2026 CMP/553/2026 | J. ARJUNA PATRA VS ASHOK KUMAR PATRA | DEEPALI MAHAPATRA VS | // A.D.J.,KHALLIKOTE(Ganjam) CMA/0000002/2022 |
| 68 | D-CONTC/11060/2026 CONTC/1800/2026 | RAMCHANDRA PATRO VS | ADV. VS | // (|

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| 69 | D-CONTC/10243/2026 CONTC/1801/2026 | ASHUTOSH KULKARNI, IAS SOUDAMINI KAR VS DR. N. THURUMALLA NAIK, IAS | ADV. VS | // // () |
| 70 | D-CONTC/10554/2026 CONTC/1802/2026 | ABDUL KAHAR MALIDA VS CHANCHAL RANA, COMMISSIONER,BHUBANESWAR MUNICIPAL CORPORATION | ADV. VS | // // () |
| 71 | D-CONTC/10561/2026 CONTC/1803/2026 | SK. HAJIBUR VS CHANCHAL RANA, COMMISSIONER,BHUBANESWAR MUNICIPAL CORPORATION | ADV. VS | // // () |
| 72 | D-CONTC/10585/2026 CONTC/1804/2026 | BIPRARANJAN MISHRA VS VISHAL SINGH, COLLECTOR AND D.M., KEONJHAR | ADV. VS | // // () |
| 73 | D-CONTC/10608/2026 CONTC/1805/2026 | DIPTI REKHA PANDA VS BHAKTESWAR MALIK, C.E.O, SAMBALPUR DIST. CO OPERATIVE CENTRAL BANK, SAMBALPUR | SANTOSH KUMAR NANDA VS | // // () |
| 74 | D-CONTC/10622/2026 CONTC/1806/2026 | M.C. OF BISHNU SABITRI GIRLS HIGH SCHOOL VS DR.N.THIRUMALA NAIK, I.A.S | ADV. VS | // // () |
| 75 | D-CONTC/10630/2026 CONTC/1807/2026 | SUKANTI SARANGI VS BHAKTI BINOD SHALLA, BLOCK EDUCATION OFFICER,DASAPALLA | ADV VS | // // () |
| 76 | D-CONTC/10636/2026 CONTC/1808/2026 | M.C. OF PANCHAYAT GIRLS HIGH SCHOOL, SUDARSANPUR VS DR.N.THIRUMALA NAIK, I.A.S | ADV. VS | // // () |
| 77 | D-CONTC/10639/2026 CONTC/1809/2026 | M.C. OF MALATI DEVI GIRLS HIGH SCHOOL, PADMAPUR VS DR.N.THIRUMALA NAIK, I.A.S | ADV. VS | // // () |
| 78 | D-CONTC/10645/2026 CONTC/1810/2026 | MANASI SINHA VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR | ADV. VS | // // () |
| 79 | D-CONTC/10649/2026 CONTC/1811/2026 | JUDHISTIR PANDA VS BHASKAR JYOTI SARMA, IAS | ADV. VS | // // () |

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| 80 | D-CONTC/10650/2026 CONTC/1812/2026 | SUBRAT KUMAR SINGHA VS HEMAKANTA SAY, COLLECTOR CUM DIST. MAGISTRATE, MAYURBHANJ | ADV. VS | // 0 // |
| 81 | D-CONTC/11116/2026 CONTC/1813/2026 | NARAYAN NAYAK VS ARINDAM DAKUA, DIRECTOR MUNICIPAL ADMINISTRATION HOUSING AND URBAN DEVELOPMENT DEPT.,ODISHA | ADV. VS | // 0 // |
| 82 | D-CONTC/11469/2026 CONTC/1814/2026 | ABHIRAM MUDULI VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. | BALARAM BEHERA VS | // 0 // |
| 83 | D-CONTC/11471/2026 CONTC/1815/2026 | NRUSHINGHA CHARAN PRADHAN VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. | BALARAM BEHERA VS | // 0 // |
| 84 | D-CONTC/11977/2026 CONTC/1816/2026 | TRILOCHAN MAHAKUD VS DR. SWATI MISHRA,OAS, REGISTRAR ,UTKAL UNIVERSITY,BHUBANESWAR | ADV VS | // 0 // |
| 85 | D-CONTC/11981/2026 CONTC/1817/2026 | ABHIMANYU CHAND VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR | ADV VS | // 0 // |
| 86 | D-CONTC/11982/2026 CONTC/1818/2026 | GOPAKANAHU BEHERA VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR | ADV VS | // 0 // |
| 87 | D-CONTC/12094/2026 CONTC/1819/2026 | AKASH CHHATAR VS RAHUL SINGH, CHAIRMAN CBSE, NEW DELHI | ADV. VS | // 0 // |
| 88 | D-CONTC/12296/2026 CONTC/1820/2026 | BICHITRANANDA PANIGRAHI VS DR.JAGABANDHU SAHU, DEO, BHADRAK | ADV. VS | // 0 // |
| 89 | D-CONTC/12319/2026 CONTC/1821/2026 | MAUNABATI NAYAK VS SURYAWANSHI MAYUR VIKAS,COLLECTOR AND DIST.MAGISTRATE,BALASORE | ADV. VS | // 0 // |
| 90 | D-CONTC/10667/2026 CONTC/1822/2026 | JYOTSHNA RANI GADNAYAK VS SONDI PRADEEP KUMAR, AREA HR/PERSONAL MANAGER, MAHANADI COAL FIELDS LTD., JHARSUGUDALAKHANPUR, OCP | GYANA RANJAN MAHAPATRA VS | // 0 // |
| 91 | D-CONTC/10681/2026 | PRAKASH CHANDRA VAJANI | ADV. | // |

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|-----|---------------------------------------|---|-------------------------------|-------------------------------------|
| | CONTC/1823/2026 | VS DEORANJAN KUMAR SINGH, I.A.S | VS | 0 // |
| 92 | D-CONTC/10688/2026 CONTC/1824/2026 | LAXMAN MALLIK VS STATE OF ODISHA | ADV. VS | // 0 // |
| 93 | D-CONTC/10744/2026 CONTC/1825/2026 | PRASANTA KUMAR PARIDA VS SALINI PANDIT, IAS | ADV. VS | // 0 // |
| 94 | D-CONTC/10803/2026 CONTC/1826/2026 | KAILASH CHANDRA DAS VS DR.MANORANJAN SAHU, OAS(I) | GOPINATH MISHRA VS | // 0 // |
| 95 | D-CONTC/11472/2026 CONTC/1827/2026 | NALINA KUMAR PANDA VS ARAVIND AGARWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT., BHUBANESWAR | BALARAM BEHERA VS | // 0 // |
| 96 | D-CONTC/11589/2026 CONTC/1828/2026 | RADHA KRISNA DASH VS USHA PADHEE, IAS | JITENDRA KUMAR LENKA VS | // 0 // |
| 97 | D-CONTC/11710/2026 CONTC/1829/2026 | DR. SUSANTA KUMAR BASA VS KALI PRASANNA MOHAPATRA, IAS | ADV. VS | // 0 // |
| 98 | D-CONTC/11714/2026 CONTC/1830/2026 | DR. HARISHCHANDRA BEHERA VS KALI PRASANNA MOHAPATRA, IAS | ADV. VS | // 0 // |
| 99 | D-CONTC/13040/2026 CONTC/1831/2026 | BIPIN BIHARI PRADHAN VS GIRISH S.N, PRINCIPAL SECRETARY, PR AND DRINKING WATER DEPT., BHUBANESWAR | PRADEEP KUMAR MAHAPATRA VS | // 0 // |
| 100 | D-CONTC/13051/2026 CONTC/1832/2026 | CHERUDHAR DEHURY VS GIRISH S.N, PRINCIPAL SECRETARY, PR AND DRINKING WATER DEPT., BHUBANESWAR | PRADEEP KUMAR MAHAPATRA VS | // 0 // |
| 101 | D-CONTC/13055/2026 CONTC/1833/2026 | KRUPA SINDHU PANDA VS HEMANTA SHARMA, ADDITIONAL CHIEF SECRETARY, HOME DEPT, BHUBANESWAR | PRADEEP KUMAR MAHAPATRA VS | // 0 // |
| 102 | D-CONTC/13057/2026 CONTC/1834/2026 | PINKY BHOI VS | PRADEEP KUMAR MAHAPATRA VS | // 0 |

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|-----|---------------------------------------|--|--------------------------------|--|
| 103 | D-CONTC/10682/2026 CONTC/1835/2026 | GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR SANTANU KUMAR PADHI VS DEORANJAN KUMAR SINGH, I.A.S | ADV. VS | // // () |
| 104 | D-CONTC/13146/2026 CONTC/1836/2026 | SUMITRA SAHU VS MRUTYUNJAY TRIPATHY, TAHASILDAR,BHUBANESWAR | DEBASISH SAMAL VS | // () // |
| 105 | D-CONTC/10687/2026 CONTC/1837/2026 | SANJIB KUMAR PUJARI VS DR.N.THIRUMALA NAIK, SEC. TO GOVT. OF ODISHA, SCHOOL AND MASS EDU. DEPT., KHURDA | ADV. VS | // () // |
| 106 | D-CONTC/12964/2026 CONTC/1838/2026 | AJAY KUMAR SETHY VS GANGADHAR MALLICK ,OFS, JOINT SECRETARY HOME DEPTT.,BHUBANESWAR | ADV VS | // () // |
| 107 | D-CONTR/7753/2026 CONTR/6/2026 | K.PARBATI VS MANAS RANJAN CHAKRA, INSPECTOR IN CHARGE, SEA BEACH POLICE STATION, PURI | MANORANJAN PADHI VS | //0 () // |
| 108 | D-CRLA/6428/2026 CRLA/311/2026 | CHITTARANJAN ROUT @ BIHARI VS STATE OF ODISHA | BIBHUTI BHUSAN BEHERA VS | INDUASTRIAL,NISA /91 /2025 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000021/2025 |
| 109 | D-CRLA/8416/2026 CRLA/312/2026 | LIPAN SAHOO VS STATE OF ODISHA | MILAN KANUNGO, (SR.ADV.) VS | CHAULIAGANJA /8 /2019 3RD A.D.J., CUTTACK(Cuttack) ST/0000056/2020 |
| 110 | D-CRLA/8784/2026 CRLA/313/2026 | RAGHU RANA VS STATE OF ODISHA | DHANANJAYA MUND VS | JAIPATNA /285 /2018 A.D.J.,DHARAMGARH(Kalahandi) CT/0000016/2020 |
| 111 | D-CRLA/7552/2026 CRLA/314/2026 | MITHUN NAYAK VS STATE OF ODISHA | RAKESH KUMAR ROUTRAY VS | BANSADA /23 /2026 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000006/2026 |
| 112 | D-CRLA/6917/2026 CRLA/315/2026 | MADANA MUKHI VS STATE OF ODISHA | MAHES DAS VS | PHIRINGIA /107 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh CRMC/0000001/2025 |
| 113 | D-CRLMC/8594/2026 CRLMC/1028/2026 | TIRTHA PATEL VS STATE OF ODISHA | JAGABANDHU SAHU VS | JHARBANDH /38 /2017 A.D.J.,PADAMPUR(Bargarh) CT/0000052/2017 |

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| 114 | D-CRLMC/8755/2026 CRLMC/1029/2026 | ARUN KUMAR PATRA VS STATE OF ODISHA | MOHIT AGARWAL VS | NANDANKANAN /481 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0003634/2025 |
| 115 | D-CRLMC/8871/2026 CRLMC/1030/2026 | PAPKANNU SUNDEEP REDDY VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | LAKHANPUR /217 /2021 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000057/2021 |
| 116 | D-CRLMC/8831/2026 CRLMC/1031/2026 | RAMA CHANDRA SWAIN VS STATE OF ODISHA | PRAMOD KUMAR ROUT VS | MAHANGA /4 /1999 Civil Judge Jr. Division-cum-JMFC Court at GR/0000015/1999 |
| 117 | D-CRLMC/8612/2026 CRLMC/1032/2026 | M.D. ASLAM VS STATE OF ODISHA | SANTOSH SETHI VS | / /0 3RD ADDL. DISTRICT JUDGE,CUTTACK ST/0000232/2025 |
| 118 | D-CRLMC/8746/2026 CRLMC/1033/2026 | PINKIBAI AGRAWAL VS STATE OF ODISHA | ANKANN PANDA VS | / /0 J.M.F.C., KESINGA(Kalahandi) ICC/0000019/2025 |
| 119 | D-CRLMC/8958/2026 CRLMC/1034/2026 | URMILA MAHALA VS SAGARIKA BISHI | SANJAYA KUMAR PANIGRAHI VS | / /0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH CMC/0000073/2025 |
| 120 | D-CRLMC/8699/2026 CRLMC/1035/2026 | SUBRAT @SUBRATA KUMAR MOHANTY VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | BALASORE SADAR /533 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000368/2025 |
| 121 | D-CRLMC/8630/2026 CRLMC/1036/2026 | CHINMAYA NAYAK@CHINU VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | GANGAPUR (ASKA) /199 /2022 J.M.F.C.,ASKA(Ganjam) GR/0000565/2022 |
| 122 | D-CRLMC/8870/2026 CRLMC/1037/2026 | ARATI PATTANAİK VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | KUMBHARAPARA /217 /2012 C.J.M.,PURI(Puri) ST/0000128/2024 |
| 123 | D-CRLMC/8701/2026 CRLMC/1038/2026 | LINGARAJ SETHI@SETHY VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | BALASORE SADAR /533 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000368/2025 |
| 124 | D-CRLMC/8343/2026 CRLMC/1039/2026 | TILOTTAMA MUDULI VS STATE OF ODISHA | SIBADUTTA RAMPRASAD MISHRA VS | KENDRAPARA SADAR /85 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000287/2024 |
| 125 | D-CRLMP/36982/2025 | RANJAN KUMAR DAS | BAMADEV BARAL | / /0 |

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| | CRLMP/408/2026 | VS HOME (STATE) | VS | () // |
| 126 | D-CRLMP/8820/2026 CRLMP/409/2026 | SUNITA CHOUDHARY VS STATE OF ODISHA | DEVAVRAT DEVESH VS | MANCHESWAR P.S. /538 /2024 () // |
| 127 | D-CRLMP/4647/2026 CRLMP/410/2026 | INFORMANT VS STATE OF ODISHA | RABI NARAYAN PANDA VS | BHANDARIPOKHARI /510 /2025 () // |
| 128 | D-CRLMP/5079/2026 CRLMP/411/2026 | NIRMALYA ROUT VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | // () // |
| 129 | D-CRLMP/8413/2026 CRLMP/412/2026 | SUCHISMITA ROUSTRAY VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | //0 () // |
| 130 | D-CRLREV/8695/2026 CRLREV/238/2026 | SANDHYARANI DAS CHOUDHURY VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | //0 EXECUTIVE MAGISTRATE,PURI(Puri) CRMC/0000458/2025 |
| 131 | D-CRLREV/8788/2026 CRLREV/239/2026 | SRIKANTA DHAL VS STATE OF ODISHA | SK. ZAFARULLA VS | SORO /252 /2026 J.M.F.C.,SORO(Baleshwar) MIS.CASE/0000108/2026 |
| 132 | D-CRLREV/8334/2026 CRLREV/240/2026 | NABAKISHORE SAHOO VS RAGHUNATH HOMES PVT. LT.D., BBSR | SUBRAT KUMAR NAYAK VS | //0 A.D.J.,BHUBANESWAR(Khordha) CRA/0000074/2025 |
| 133 | D-CRLREV/8337/2026 CRLREV/241/2026 | NABAKISHORE SAHOO VS RAGHUNATH HOMES PVT. LTD., BBSR | SUBRAT KUMAR NAYAK VS | //0 A.D.J.,BHUBANESWAR(Khordha) CRA/0000075/2025 |
| 134 | D-CRLREV/5602/2026 CRLREV/242/2026 | MD.TANWAR ALLAM KHAN VS STATE OF ODISHA | PRAVAT RANJAN SUTAR VS | RAGHUNATHPUR /46 /2024 J.M.F.C. CUM G.N.,RAGHUNATHPUR(Ja ICC/0000010/2024 |
| 135 | D-EXP/54494/2025 EXP/38/2026 | KAMALA KANTA PATRA VS PRATIVA DORA, REGISTRAR, OUAT, BHUBANESWAR | PRADIPTA KISHORE BHUYAN VS | // () // |
| 136 | D-FAO/12543/2026 FAO/145/2026 | SAROJA KANTA ROUT VS | DURGESH NARAYAN RATH VS | // STATE EDUCATION TRIBUNAL,BHUBA |

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| 137 | D-FAO/12991/2026 FAO/146/2026 | STATE OF ODISHA UMAKANTA DAS VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | Gia/0001176/2016 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000279/2014 |
| 138 | D-FAO/12603/2026 FAO/147/2026 | PRAVAKAR SAHU VS UNION OF INDIA | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000009/2025 |
| 139 | D-FAO/12999/2026 FAO/148/2026 | RASMITA BARIK VS UNION OF INDIA | DEBASISH PATNAIK VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000023/2023 |
| 140 | D-MACA/9417/2026 MACA/297/2026 | CHIEF REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., BBSR VS MOUSUMI SETHY | PRASANTA KUMAR MAHALI VS | // 2ND A.D.J,KHURDA(Khordha) Mac/0000051/2019 |
| 141 | D-MATA/12626/2026 MATA/111/2026 | SANTWANA DASH @ TRIPATHY VS SRIKANT DASH | PARTHA SARATHI NAYAK VS | // JUDGE, FAMILY COURT, SAMBALPUR CP/0000157/2023 |
| 142 | D-MATA/8332/2026 MATA/112/2026 | BABITA SAHU VS JYOSNA SAHOO | RANJAN KUMAR SAHOO VS | // JUDGE, FAMILY COURT, DHENKANAL CP/0000095/2024 |
| 143 | D-RPFAM/11547/2026 RPFAM/89/2026 | AKSHAY KUMAR SAHOO VS LALITA SAHOO | NALINI KANTA SAHOO VS | // JUDGE, FAMILY COURT,JAJPUR(Jajapur Ctp/0000120/2024 |
| 144 | D-RPFAM/11616/2026 RPFAM/90/2026 | SNIGDHANJALI PANDA VS TAPAN KUMAR PANDA | KISHORE KUMAR MISHRA VS | // JUDGE FAMILY COURT,PURI(Puri) CRMC/0000001/2025 |
| 145 | D-RSA/12451/2026 RSA/164/2026 | UMAKANTA SWAIN VS SUDHASINDHU PANDA | JAJATI KESHARI KHUNTIA VS SURENDRA KUMAR BISWAL,L.C.BEHERA | // DISTRICT & SESSIONS JUDGE,KEONJH RFA/0000001/2026 |
| 146 | D-RSA/13134/2026 RSA/165/2026 | BHAGIRATHI PATRA VS SOMANATH SAHOO | SASANKA SEKHAR PAIKRAY VS | // DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000007/2021 |
| 147 | D-TRP(C)/12777/2026 TRP(C)/84/2026 | SAGUPTA YASHMIN PARWIN VS ALIM KHAN | SATYA RANJAN MULIA VS | // JUDGE FAMILY COURT,KHURDA(Khor CP/0000266/2025 |

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| 148 | D-TRPCRL/8054/2026 TRPCRL/26/2026 | BARENYA PRASAD MUDULI VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | //0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0002382/2021 |
| 149 | D-WA/11801/2026 WA/499/2026 | STATE OF ODISHA VS BENUDHAR NAYAK | SAROJ KUMAR JEE,A.G.A VS | // () // |
| 150 | D-WA/11799/2026 WA/500/2026 | STATE OF ODISHA VS ASHOK KUMAR MEHER | MANAS RANJAN MOHANTY,A.G.A VS | // () // |
| 151 | D-WA/12408/2026 WA/501/2026 | M/S. GREENMAC TECHNOLOGIES VS M/S. GREEN ENERGY RESOURCES | ANAND CHANDRA SWAIN VS | // () // |
| 152 | D-WA/13009/2026 WA/502/2026 | TRIPATHY NAIK VS STATE OF ODISHA | AVIJIT PATNAIK VS | // () // |
| 153 | D-WA/11858/2026 WA/503/2026 | STATE OF ODISHA VS BALLAV CHARAN BEHERA | SURYA NARAYAN PATNAIK,A.G.A VS | // () // |
| 154 | D-WA/11876/2026 WA/504/2026 | STATE OF ODISHA VS BICHITRANANDA DASH | SURYA NARAYAN PATNAIK,A.G.A VS | // () // |
| 155 | D-WA/11875/2026 WA/505/2026 | STATE OF ODISHA VS ABHAYA KUMAR ROUT | SURYA NARAYAN PATNAIK,A.G.A VS | // () // |
| 156 | D-WP(C)/13359/2026 WP(C)/9512/2026 | M/S LITU SAHU, GANJAM VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI | GOURAV KUMAR ROY CHOUDHURY VS | // () // |
| 157 | D-WP(C)/13194/2026 WP(C)/9513/2026 | KAURAB PRADHAN VS MAHANADI COALFIELDS LTD, SAMBALPUR | AMIYA KUMAR BEHERA VS | // () // |
| 158 | D-WP(C)/13278/2026 WP(C)/9514/2026 | M/S SILICON INNOVATION, KHURDA VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI | KANANBALA ROY CHOUDHURY VS | // () // |
| 159 | D-WP(C)/12683/2026 | KUMAR KAVISH | KSHIROD KUMAR ROUT | // |

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| | WP(C)/9515/2026 | VS THE UNION OF INDIA | VS | 0 // |
| 160 | D-WP(C)/13300/2026 WP(C)/9516/2026 | M/S. ATLAS PVC PIPES LTD., CUTTACK VS BANK OF BARODA, MANDVI, GUJARAT | PRATIK DASH VS | // 0 // |
| 161 | D-WP(C)/11952/2026 WP(C)/9517/2026 | PRATIVA PRIYADARSHINI BEHERA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 162 | D-WP(C)/12684/2026 WP(C)/9518/2026 | SARBAN SINGH VS THE UNION OF INDIA | KSHIROD KUMAR ROUT VS | // 0 // |
| 163 | D-WP(C)/12687/2026 WP(C)/9519/2026 | HEMCHAND KUMAR VS UNION OF INDIA | KSHIROD KUMAR ROUT VS | // 0 // |
| 164 | D-WP(C)/12026/2026 WP(C)/9520/2026 | PRADEEP KUMAR MANGALPURIA VS STATE OF ORISSA | PRAMOD KUMAR JENA VS | // 0 // |
| 165 | D-WP(C)/12049/2026 WP(C)/9521/2026 | UNION OF INDIA VS THE REGIONAL LABOUR COMMISSIONER(CENTRAL)-1KENDRIYA SHRAM SADAN, BHUBANESWAR | ALOK KUMAR MOHANTY VS | // 0 // |
| 166 | D-WP(C)/12060/2026 WP(C)/9522/2026 | SANJAYA KUMAR PATRO VS STATE OF ODISHA | SIBAPRASAD PATI VS | // 0 // |
| 167 | D-WP(C)/12035/2026 WP(C)/9523/2026 | BENUDHARA DALEI VS STATE OF ORISSA | PRAFULLA CHANDRA ACHARYA VS | // 0 // |
| 168 | D-WP(C)/11894/2026 WP(C)/9524/2026 | ASHOK KUMAR SATHUA VS THE STATE OF ODISHA | KRUSHNA CHANDRA RATH VS | // 0 // |
| 169 | D-WP(C)/11958/2026 WP(C)/9525/2026 | AMIYA RANJAN MOHAKUD VS STATE OF ODISHA | SOUBHAGYA KUMAR RATH VS | // 0 // |
| 170 | D-WP(C)/12708/2026 WP(C)/9526/2026 | MOHSIN HAMID KHAN @ KHAN MOHSIN HAMID VS | KSHIROD KUMAR ROUT VS | // 0 |

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| 171 | D-WP(C)/11898/2026 WP(C)/9527/2026 | UNION OF INDIA AKSHAYA KUMAR SAMAL VS STATE OF ODISHA | KRUSHNA CHANDRA RATHA VS | // // 0 // |
| 172 | D-WP(C)/12647/2026 WP(C)/9528/2026 | GHANASHYAM PATEL VS MAHANADI COALFIELDS LTD., SAMABALPUR | UPENDRA KUMAR SAMAL VS | // 0 // |
| 173 | D-WP(C)/11568/2026 WP(C)/9529/2026 | PRASANTA KUMAR BISWAL VS STATE OF ODISHA | CHANDAN KUMAR SAHOO VS | // 0 // |
| 174 | D-WP(C)/12720/2026 WP(C)/9530/2026 | VIJAY MUKHERJEE VS THE UNION OF INDIA | KSHIROD KUMAR ROUT VS | // 0 // |
| 175 | D-WP(C)/11899/2026 WP(C)/9531/2026 | SANTOSH KUMAR MISHRA VS THE STATE OF ODISHA | KRUSHNA CHANDRA RATH VS | // 0 // |
| 176 | D-WP(C)/12019/2026 WP(C)/9532/2026 | M/S. UNITED PYRAMID MARKETING, BHUBANESWAR VS CHIEF CENTRAL, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR | NISHAT AFREEN VS | // 0 // |
| 177 | D-WP(C)/11939/2026 WP(C)/9533/2026 | DILLIP KUMAR SAHU VS STATE OF ODISHA | SUDHIR KUMAR PATRA VS | // 0 // |
| 178 | D-WP(C)/13346/2026 WP(C)/9534/2026 | M/S PRATAP CHANDRA MAHARANA, GANJAM VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI | GOURAV KUMAR ROY CHOUDHURY VS | // 0 // |
| 179 | D-WP(C)/11940/2026 WP(C)/9535/2026 | BRAMHANANDA NAYAK VS JHILI SWAIN | BIJAYA KUMAR NAYAK (3) VS | // 0 // |
| 180 | D-WP(C)/12700/2026 WP(C)/9536/2026 | SAROJA MAHANTA VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 181 | D-WP(C)/11951/2026 WP(C)/9537/2026 | SANJIBANI PADHI VS PRINCIPAL SECTRETARY,WOMEN AND CHILD DEPOLOPMENT OF ODISHA,BHUBANESWAR | SANJAY KUMAR BEHERA VS | // 0 // |

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| 182 | D-WP(C)/13141/2026 WP(C)/9538/2026 | NILAKANTHESWAR SELF HELP GROUP, JAGATSINGHPUR VS STATE OF ODISHA | GAJENDRANATH ROUT VS | // 0 // |
| 183 | D-WP(C)/12727/2026 WP(C)/9539/2026 | TEJESH SINGH VS THE UNION OF INDIA | KSHIROD KUMAR ROUT VS | // 0 // |
| 184 | D-WP(C)/12029/2026 WP(C)/9540/2026 | RUBI PATI VS STATE OF ODISHA | BIVUDATTA CHALAN VS | // 0 // |
| 185 | D-WP(C)/12688/2026 WP(C)/9541/2026 | PRAHALLAD MAJHI VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 186 | D-WP(C)/12513/2026 WP(C)/9542/2026 | ISPAT LABOUR UNION, ROURKELA VS UNION OF INDIA | DEBENDRA MOHANTA VS | // 0 // |
| 187 | D-WP(C)/12881/2026 WP(C)/9543/2026 | BAPI SAHU VS UNION OF INDIA | SURENDRA BEHERA VS | // 0 // |
| 188 | D-WP(C)/12690/2026 WP(C)/9544/2026 | SONU VISHWAKARMA VS UNION OF INDIA | KSHIROD KUMAR ROUT VS | // 0 // |
| 189 | D-WP(C)/12061/2026 WP(C)/9545/2026 | BHANJA KISHORE JENA VS THE TAHASILDAR, MAHAKALAPARA, KENDRAPARA | LAMBODAR PRADHAN VS | // 0 // |
| 190 | D-WP(C)/12691/2026 WP(C)/9546/2026 | SANTOSH KUMAR RAM VS THE UNION OF INDIA | KSHIROD KUMAR ROUT VS | // 0 // |
| 191 | D-WP(C)/12895/2026 WP(C)/9547/2026 | DEBASIS RATH VS STATE OF ORISSA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 192 | D-WP(C)/12188/2026 WP(C)/9548/2026 | ASHISH KUMAR KARMI VS STATE OF ODISHA | RANENDRA PRATAP ROUT VS | // 0 // |
| 193 | D-WP(C)/12709/2026 | DHARMENDRA KUMAR SAHNI | KSHIROD KUMAR ROUT | // |

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| | WP(C)/9549/2026 | VS UNION OF INDIA | VS | 0 // |
| 194 | D-WP(C)/12937/2026 WP(C)/9550/2026 | BIBHU PRASAD MOHANTY VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 195 | D-WP(C)/13467/2026 WP(C)/9551/2026 | GHANASHYAM NAYAK VS UNION OF INDIA | CHANDIPRASAD SAHANI VS | // 0 // |
| 196 | D-WP(C)/12226/2026 WP(C)/9552/2026 | LIPIKA SUBHADARSINEE PANDA VS STATE OF ODISHA | PRAKASH KUMAR MISHRA VS | // 0 // |
| 197 | D-WP(C)/11273/2026 WP(C)/9553/2026 | MINAKETAN BEHERA VS COMNR-CUM-SECY TO GOVT. OF ODISHA, DEPT. OF FOOD SUPPLIES AND CONSUMER WELFARE, BHUBANESWAR | PRAKASH CHANDRA MISHRA VS | // 0 // |
| 198 | D-WP(C)/11037/2026 WP(C)/9554/2026 | TIKINA PRADHAN VS STATE OF ODISHA | SUSANTA KUMAR LENKA VS | // 0 // |
| 199 | D-WP(C)/13414/2026 WP(C)/9555/2026 | M/S. SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCES DEVELOPMENT, BHUBANESWAR VS CHANDBALI NOTIFIED AREA COUNCIL, BHADRAK | LOPMIRAN JANA VS | // 0 // |
| 200 | D-WP(C)/11911/2026 WP(C)/9556/2026 | SATRUGHNA DEHURY VS STATE OF ODISHA | KOUSIK ANANDA GURU VS | // 0 // |
| 201 | D-WP(C)/11913/2026 WP(C)/9557/2026 | ABANINDRA PRASAD SAHU VS THE STATE OF ODISHA | KRUSHNA CHANDRA RATH VS | // 0 // |
| 202 | D-WP(C)/9141/2026 WP(C)/9558/2026 | UNION OF INDIA VS ARJUN MAHTO | SUDHIR KUMAR PATRA, S.C VS | // 0 // |
| 203 | D-WP(C)/11933/2026 WP(C)/9559/2026 | SUNAKAR ADHIKARI VS STATE OF ODISHA | GANESH PRASAD SAMAL VS | // 0 // |
| 204 | D-WP(C)/12036/2026 WP(C)/9560/2026 | RABI DALEI VS | PRAFULLA CHANDRA ACHARYA VS | // 0 |

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|-----|---------------------------------------|---|------------------------------|-------------------------------------|
| 205 | D-WP(C)/12057/2026 WP(C)/9561/2026 | STATE OF ORISSA SANJAYA KUMAR PATRO VS | SIBAPRASAD PATI VS | // // () |
| 206 | D-WP(C)/11640/2026 WP(C)/9562/2026 | STATE OF ODISHA GIRISH KUMAR DARSANA VS | DILIP KUMAR SAHU VS | // // () |
| 207 | D-WP(C)/12885/2026 WP(C)/9563/2026 | STATE OF ODISHA X THE MOTHER OF VICTIM VS | RAMAKANTA SARANGI VS | // // () |
| 208 | D-WP(C)/12507/2026 WP(C)/9564/2026 | THE PRINCIPAL SECY. OF THE WOMEN AND CHILD DEVELOPMENT DEPARTMENT, GOVT OF ODISHA, BHUBANESWAR TRILOCHAN SAHOO VS | BIBEKANANDA MAHAPATRA VS | // // () |
| 209 | D-WP(C)/12672/2026 WP(C)/9565/2026 | STATE OF ODISHA M/S. D.D. BUILDERS LTD.,BHUBANESWAR VS | GYANA RANJAN NAYAK VS | // // () |
| 210 | D-WP(C)/11371/2026 WP(C)/9566/2026 | NATIONAL GREEN TRIBUNAL, EASTERN ZONE, KOLKATA NABIN SAMANTARA VS | RAJENDRA KUMAR PRADHAN VS | // // () |
| 211 | D-WP(C)/11686/2026 WP(C)/9567/2026 | STATE OF ODISHA MAMATA JOSHI VS | RANJIT SAMAL VS | // // () |
| 212 | D-WP(C)/11619/2026 WP(C)/9568/2026 | STATE OF ODISHA MALAYA KUMAR PARIDA VS | PRAFULLA KUMAR KAR VS | // // () |
| 213 | D-WP(C)/12856/2026 WP(C)/9569/2026 | STATE OF ODISHA SATYA HARIJAN VS | ARIJEET MISHRA VS | // // () |
| 214 | D-WP(C)/12247/2026 WP(C)/9570/2026 | COLLECTOR, KORAPUT PURANDAR JENA VS | SUBHADUTTA ROUSTRAY VS | // // () |
| 215 | D-WP(C)/12722/2026 WP(C)/9571/2026 | STATE OF ODISHA ABHAY KUMAR SINGH VS | KSHIROD KUMAR ROUT VS | // // () |
| | | THE UNION OF INDIA | | // |

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|-----|---------------------------------------|---|----------------------------|-------------------------------------|
| 216 | D-WP(C)/13071/2026 WP(C)/9572/2026 | SAROJ KUMAR PRADHAN VS STATE OF ODISHA | TANMAY MISHRA VS | // 0 // |
| 217 | D-WP(C)/11722/2026 WP(C)/9573/2026 | BISWA NATH MOHANTA VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 218 | D-WP(C)/12835/2026 WP(C)/9574/2026 | KEDAR MISHRA VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 219 | D-WP(C)/12658/2026 WP(C)/9575/2026 | PADMALAYA MOHAPATRA VS STATE OF ODISHA | AMITAV DAS VS | // 0 // |
| 220 | D-WP(C)/12838/2026 WP(C)/9576/2026 | LALBAHADUR SAHU VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 221 | D-WP(C)/12333/2026 WP(C)/9577/2026 | JYOSHINARANI PANDA VS STATE OF ODISHA | RASMITA SWAIN VS | // 0 // |
| 222 | D-WP(C)/11902/2026 WP(C)/9578/2026 | SURYAMANI TRIPATHY VS THE STATE OF ODISHA | KRUSHNA CHANDRA RATH VS | // 0 // |
| 223 | D-WP(C)/12662/2026 WP(C)/9579/2026 | APEX SCHOOL NURSING, HARIHANSPUR, DHUSURI, BHADRAK VS STATE OF ODISHA | PITAMBAR PANDA VS | // 0 // |
| 224 | D-WP(C)/12339/2026 WP(C)/9580/2026 | UMESH KUMAR ACHARYA VS STATE OF ODISHA | RASMITA SWAIN VS | // 0 // |
| 225 | D-WP(C)/12750/2026 WP(C)/9581/2026 | RABINDRA NATH PANDA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 226 | D-WP(C)/12357/2026 WP(C)/9582/2026 | SANTOSH KUMAR PATI VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 227 | D-WP(C)/12359/2026 | DR. SATYAJEET KAR | SIDHESWAR MALLIK | // |

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|-----|---------------------------------------|---|----------------------------|-------------------------------------|
| | WP(C)/9583/2026 | VS STATE OF ODISHA | VS | 0 // |
| 228 | D-WP(C)/12770/2026 WP(C)/9584/2026 | AJAYA KUMAR DASH VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 229 | D-WP(C)/12361/2026 WP(C)/9585/2026 | MANAS RANJAN BEHERA VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 230 | D-WP(C)/12775/2026 WP(C)/9586/2026 | PURANDAR NAIK VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 231 | D-WP(C)/12554/2026 WP(C)/9587/2026 | RAMAKANTA SAHOO VS STATE OF ODISHA | RAKESH KUMAR SARANGI VS | // 0 // |
| 232 | D-WP(C)/12362/2026 WP(C)/9588/2026 | BIBEK DAS VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 233 | D-WP(C)/11836/2026 WP(C)/9589/2026 | UTTAM KUMAR SAMAL VS STATE OF ODISHA | BIJAYA KUMAR MOHANTY VS | // 0 // |
| 234 | D-WP(C)/12781/2026 WP(C)/9590/2026 | SISIR KUMAR PATNAIK VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 235 | D-WP(C)/12400/2026 WP(C)/9591/2026 | NEELACHALA MEDICAL SCIENCE, DANAGADI, JAJPUR VS STATE OF ODISHA | PRATIK DASH VS | // 0 // |
| 236 | D-WP(C)/12389/2026 WP(C)/9592/2026 | DIVINE SCHOOL OF NURSING, BHADRAK VS STATE OF ODISHA | MANOJA KUMAR KHUNTIA VS | // 0 // |
| 237 | D-WP(C)/12865/2026 WP(C)/9593/2026 | PRANABA PRASAD PANDA VS STATE OF ODISHA | SUBHADUTTA ROUSTRAY VS | // 0 // |
| 238 | D-WP(C)/12786/2026 WP(C)/9594/2026 | HIMANSHU KUMAR SAHU VS | SAMEER KUMAR DAS VS | // 0 |

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| 239 | D-WP(C)/12446/2026 WP(C)/9595/2026 | STATE OF ODISHA DEBENDRA KUMAR JENA VS | LAXMINARAYAN PATEL VS | // // 0 |
| 240 | D-WP(C)/12793/2026 WP(C)/9596/2026 | STATE OF ODISHA BHISHMA SETH VS | PABITRA KUMAR NAYAK VS | // // 0 |
| 241 | D-WP(C)/13470/2026 WP(C)/9597/2026 | STATE OF ODISHA M/S HINDUSTAN PACKAGING, BALASORE VS | SATYAJIT MOHAPATRA (2) VS | // // 0 |
| 242 | D-WP(C)/12555/2026 WP(C)/9598/2026 | STATE OF ODISHA RAMAKANTA SAHOO VS | RAKESH KUMAR SARANGI VS | // // 0 |
| 243 | D-WP(C)/12717/2026 WP(C)/9599/2026 | STATE OF ODISHA VISHNU KUMAR KEWAT VS | KSHIROD KUMAR ROUT VS | // // 0 |
| 244 | D-WP(C)/12911/2026 WP(C)/9600/2026 | UNION OF INDIA DAITARI SAHU @ DAITARI SAHOO VS | SWAPNIL ROY VS | // // 0 |
| 245 | D-WP(C)/12650/2026 WP(C)/9601/2026 | STATE OF ODISHA M/S SAMALESWARI FERRO METALS PVT.LTD,SAMBALPUR VS | ASOK MOHANTY VS | // // 0 |
| 246 | D-WP(C)/55144/2025 WP(C)/9602/2026 | UNION BANK OF INDIA, CEO, VIDHAN BHAVAN MARG, MAHARASTRA DILLIP KUMAR BEHERA VS | SUBHADUTTA ROURAY VS | // // 0 |
| 247 | D-WP(C)/12556/2026 WP(C)/9603/2026 | STATE OF ODISHA RAMAKANTA SAHOO VS | RAKESH KUMAR SARANGI VS | // // 0 |
| 248 | D-WP(C)/12971/2026 WP(C)/9604/2026 | STATE OF ODISHA SABITA RANI DASH VS | SUDHIR KUMAR MALLICK VS | // // 0 |
| 249 | D-WP(C)/55145/2025 WP(C)/9605/2026 | STATE OF ODISHA SRUTIKANTA ROUT VS | SUBHADUTTA ROURAY VS | // // 0 |
| | | STATE OF ODISHA | | // |

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| 250 | D-WP(C)/12798/2026 WP(C)/9606/2026 | AVIMANYU BEMAL VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 251 | D-WP(C)/12459/2026 WP(C)/9607/2026 | BIMAL PRADHAN VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 252 | D-WP(C)/12450/2026 WP(C)/9608/2026 | KASHISH BEHERA VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 253 | D-WP(C)/12827/2026 WP(C)/9609/2026 | DR. TAPAN KUMAR MAHANAD VS STATE OF ODISHA | SUBHADUTTA ROUSTRAY VS | // 0 // |
| 254 | D-WP(C)/10678/2026 WP(C)/9610/2026 | APURBA PRATI HAR VS UNION OF INDIA | ABHISHEK SAHOO VS | // 0 // |
| 255 | D-WP(C)/12830/2026 WP(C)/9611/2026 | DR. PRAKASINI DALAI VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 256 | D-WP(C)/12299/2026 WP(C)/9612/2026 | BIBEKANANDA BEHERA VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK | ARUNA NAYAK VS | // 0 // |
| 257 | D-WP(C)/12343/2026 WP(C)/9613/2026 | KUSHADHWAJA PARIDA VS STATE OF ODISHA | PITAMBAR PANDA VS | // 0 // |
| 258 | D-WP(C)/12973/2026 WP(C)/9614/2026 | MANJULATA MOHARANA VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 259 | D-WP(C)/13187/2026 WP(C)/9615/2026 | PARBATI MOHARANA VS STATE OF ODISHA | BISWAJIT NAYAK VS | // 0 // |
| 260 | D-WP(C)/13227/2026 WP(C)/9616/2026 | JANMEJAY BARAL VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 261 | D-WP(C)/12427/2026 | SASHIKANTA PANIGRAHI | SUBHRANSU BHUSAN MOHANTY | // |

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| | WP(C)/9617/2026 | VS STATE OF ODISHA | VS | 0 // |
| 262 | D-WP(C)/11481/2026 WP(C)/9618/2026 | RAMAKANTA SAHOO VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK | ABINASH ROURAY VS | // 0 // |
| 263 | D-WP(C)/13228/2026 WP(C)/9619/2026 | JANMEJAY BARAL VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 264 | D-WP(C)/12557/2026 WP(C)/9620/2026 | RAMAKANTA SAHOO VS STATE OF ODISHA | RAKESH KUMAR SARANGI VS | // 0 // |
| 265 | D-WP(C)/13119/2026 WP(C)/9621/2026 | RAJ KUMAR SETHY VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 266 | D-WP(C)/12815/2026 WP(C)/9622/2026 | SATYA NARAYAN MAHAPATRA VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 267 | D-WP(C)/12559/2026 WP(C)/9623/2026 | SABITA AGRAWAL VS STATE OF ODISHA | DEBADUTTA KANUNGO VS | // 0 // |
| 268 | D-WP(C)/13162/2026 WP(C)/9624/2026 | JITENDRA LENKA VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | // 0 // |
| 269 | D-WP(C)/13299/2026 WP(C)/9625/2026 | DEBAKI NANDAN JENA VS STATE OF ODISHA | DEBAKANT MOHANTY VS | // 0 // |
| 270 | D-WP(C)/12375/2026 WP(C)/9626/2026 | DURJYODHAN BEHERA VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 271 | D-WP(C)/12575/2026 WP(C)/9627/2026 | MANJULATA SAMANTRAY VS STATE OF ODISHA | SUBHENDU KUMAR DAS VS | // 0 // |
| 272 | D-WP(C)/13164/2026 WP(C)/9628/2026 | SANDEEP KUMAR PATI VS | UPASANA BAL VS | // 0 |

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| 273 | D-WP(C)/12377/2026 WP(C)/9629/2026 | THE ASSISTANT COMMISSIONER OF STATE TAX, MAYURBHANJ CIRCLE BASU BAG @ GOUD VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // // () |
| 274 | D-WP(C)/12593/2026 WP(C)/9630/2026 | SANSARI ROUT VS STATE OF ODISHA | RAMAKRISHNA BISOI VS | // // () |
| 275 | D-WP(C)/11688/2026 WP(C)/9631/2026 | JYOSHNA PANDA VS STATE OF ODISHA | RANJIT SAMAL VS | // // () |
| 276 | D-WP(C)/13208/2026 WP(C)/9632/2026 | PRASANTA KUMAR OJHA VS UNION OF INDIA | SANGRAM KUMAR SINGH VS | // // () |
| 277 | D-WP(C)/12615/2026 WP(C)/9633/2026 | JADUMANI DAS VS STATE OF ODISHA | ANJAN KUMAR JENA VS | // // () |
| 278 | D-WP(C)/13210/2026 WP(C)/9634/2026 | S.USHAMANI VS UNION OF INDIA | SANGRAM KUMAR SINGH VS | // // () |
| 279 | D-WP(C)/13165/2026 WP(C)/9635/2026 | BRAJA KISHORE MOHARANA VS STATE OF ODISHA | BISWAJIT NAYAK VS | // // () |
| 280 | D-WP(C)/11712/2026 WP(C)/9636/2026 | JAJATI MISHRA VS STATE OF ORISSA | RANJIT SAMAL VS | // // () |
| 281 | D-WP(C)/10385/2026 WP(C)/9637/2026 | JOGESH CHANDRA BEHERA VS STATE BANK OF INDIA, MUMBAI | ALOK KUMAR MOHAPATRA VS | // // () |
| 282 | D-WP(C)/12751/2026 WP(C)/9638/2026 | SANJUKTA MAJHI VS AUTHORISED SIGNATORY, INDUSIND BANK LTD, UMANG PLAZA, CUTTACK | SARADA DASH VS | // // () |
| 283 | D-WP(C)/10394/2026 WP(C)/9639/2026 | DAKSHYA CHANDRA DEHURY VS STATE BANK OF INDIA, MUMBAI | ALOK KUMAR MOHAPATRA VS | // // () |

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| 284 | D-WP(C)/10606/2026 WP(C)/9640/2026 | BISHNU CHARAN MAJHI VS STATE BANK OF INDIA, MUMBAI | ALOK KUMAR MOHAPATRA VS | // 0 // |
| 285 | D-WP(C)/13168/2026 WP(C)/9641/2026 | HEMANT JENA VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | // 0 // |
| 286 | D-WP(C)/10565/2026 WP(C)/9642/2026 | SITARAM PANDA VS STATE OF ORISSA | MAHENDRA KUMAR SAHOO VS | // 0 // |
| 287 | D-WP(C)/11735/2026 WP(C)/9643/2026 | PABITRA PRASAD TRIPATHY VS STATE OF ODISHA | TAPAN KUMAR BISWAL VS | // 0 // |
| 288 | D-WP(C)/11738/2026 WP(C)/9644/2026 | DIPEESH ROUT VS STATE OF ODISHA | TAPAN KUMAR BISWAL VS | // 0 // |
| 289 | D-WP(C)/13463/2026 WP(C)/9645/2026 | M/S SAHEJ VENTURES PVT LTD, SUNDARGARH VS STATE OF ODISHA | LALITENDU MISHRA VS | // 0 // |
| 290 | D-WP(C)/10556/2026 WP(C)/9646/2026 | BHARAT CHANDRA MOHANTY VS STATE OF ORISSA | MAHENDRA KUMAR SAHOO VS | // 0 // |
| 291 | D-WP(C)/10609/2026 WP(C)/9647/2026 | BINAY KUMAR ROUT VS STATE BANK OF INDIA, MUMBAI | ALOK KUMAR MOHAPATRA VS | // 0 // |
| 292 | D-WP(C)/11656/2026 WP(C)/9648/2026 | MANJULATA DALEI VS STATE OF ODISHA | PRAFULLA CHANDRA ACHARYA VS | // 0 // |
| 293 | D-WP(C)/12806/2026 WP(C)/9649/2026 | RAJAT KUMAR MISHRA VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 294 | D-WP(C)/11769/2026 WP(C)/9650/2026 | RUPALATA JENA VS STATE OF ODISHA | AJAYA KUMAR JENA VS | // 0 // |
| 295 | D-WP(C)/11851/2026 | ANUPRIYA SINGH | BIPLABA P.B. BAHALI | // |

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| | WP(C)/9651/2026 | VS UNION OF INDIA | VS | 0 // |
| 296 | D-WP(C)/13166/2026 WP(C)/9652/2026 | SMRUTIRANJAN SAHOO VS STATE OF ORISSA | KSHIROD KUMAR ROUT VS | // 0 // |
| 297 | D-WP(C)/10397/2026 WP(C)/9653/2026 | SHAYAM SUNDAR LAKHUA @ SHAYAM SUNDAR LAKHUA SAMASI VS STATE OF ORISSA | NIRANJAN SINGH (1) VS | // 0 // |
| 298 | D-WP(C)/11880/2026 WP(C)/9654/2026 | PRADEEPTA KUMAR RAUTARAY VS STATE OF ODISHA | PRAKASH KUMAR MISHRA VS | // 0 // |
| 299 | D-WP(C)/12745/2026 WP(C)/9655/2026 | JIBAN KRUSHAN BANGALI @ JIBAN BANGALI VS STATE OF ODISHA | MAHESWAR MOHANTY VS | // 0 // |
| 300 | D-WP(C)/13504/2026 WP(C)/9656/2026 | M/S SHANKAR KHUNTIA VS THE COMMISSIONER CGST, CX AND CUSTOMS | GOURAV KUMAR ROY CHOUDHURY VS | // 0 // |
| 301 | D-WP(C)/13007/2026 WP(C)/9657/2026 | M/S HIBRON ENGINEERING SERVICES, SEMILIGUDA VS THE STATE TAX OFFICER, KORAPUT | KAJAL SAHOO VS | // 0 // |
| 302 | D-WP(C)/12129/2026 WP(C)/9658/2026 | BASANTI SINGH VS STATE OF ODISHA | BUDHIRAM DAS VS | // 0 // |
| 303 | D-WP(C)/13506/2026 WP(C)/9659/2026 | M/S SAROJ PRASAD PADHY VS THE COMMISSIONER CGST, CX AND CUSTOMS | GOURAV KUMAR ROY CHOUDHURY VS | // 0 // |
| 304 | D-WP(C)/12810/2026 WP(C)/9660/2026 | RATNAKAR BARIK VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 305 | D-WP(C)/12250/2026 WP(C)/9661/2026 | TRILOCHANA SABAR VS STATE OF ODISHA | DHANANJAYA MUND VS | // 0 // |
| 306 | D-WP(C)/12142/2026 WP(C)/9662/2026 | KAILASH CHANDRA KHANDEI VS | PITAMBAR PANDA VS | // 0 |

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| 307 | D-WP(C)/11903/2026 WP(C)/9663/2026 | STATE OF ORISSA JYOTI PRAKASH LENKA VS | KRUSHNA CHANDRA RATHA VS | // // 0 |
| 308 | D-WP(C)/13474/2026 WP(C)/9664/2026 | STATE OF ODISHA DIPAK KUMAR SAMAL VS | BIRAJA PRASANNA DAS VS | // // 0 |
| 309 | D-WP(C)/12453/2026 WP(C)/9665/2026 | STATE OF ODISHA SUSANTA KUMAR BANDHA VS | SIDHESWAR MALLIK VS | // // 0 |
| 310 | D-WP(C)/12879/2026 WP(C)/9666/2026 | STATE OF ODISHA MAHENDRA KUMAR BISWAL VS | SWAPNIL ROY VS | // // 0 |
| 311 | D-WP(C)/55155/2025 WP(C)/9667/2026 | STATE OF ODISHA NIMAIN CHARAN SINGH VS | SUBHADUTTA ROUTRAY VS | // // 0 |
| 312 | D-WP(C)/10390/2026 WP(C)/9668/2026 | STATE OF ODISHA ASISH KUMAR BISWAL VS | ALOK KUMAR MOHAPATRA VS | // // 0 |
| 313 | D-WP(C)/13087/2026 WP(C)/9669/2026 | STATE BANK OF INDIA, MUMBAI RITA PRADHAN VS | KARUNAKAR GAYA VS | // // 0 |
| 314 | D-WP(C)/11783/2026 WP(C)/9670/2026 | STATE OF ODISHA BHANU CHARAN PRADHAN VS | BIBHU PRASAD CHHUALSINGH VS | // // 0 |
| 315 | D-WP(C)/12884/2026 WP(C)/9671/2026 | STATE OF ODISHA BRAJA KISHOR PANI VS | SWAPNIL ROY VS | // // 0 |
| 316 | D-WP(C)/55165/2025 WP(C)/9672/2026 | STATE OF ODISHA BIKASH KUMAR NAYAK VS | SUBHADUTTA ROUTRAY VS | // // 0 |
| 317 | D-WP(C)/12152/2026 WP(C)/9673/2026 | STATE OF ODISHA BRAHMANANDA LENKA VS | ASWINI KUMAR DASH VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|---------------------------------------|---|-----------------------------|-------------------------------------|
| 318 | D-WP(C)/11905/2026 WP(C)/9674/2026 | UMA SHANKAR YADAV VS STATE OF ODISHA | KRUSHNA CHANDRA RATHA VS | // 0 // |
| 319 | D-WP(C)/13095/2026 WP(C)/9675/2026 | NEERJA PIPLANI VS MEMBER, BOARD OF REVENUE, KHURDA | GOURI MOHAN RATH VS | // 0 // |
| 320 | D-WP(C)/12980/2026 WP(C)/9676/2026 | SUJATA DAS VS STATE OF ODISHA | BANSHIDHAR SATAPATHY VS | // 0 // |
| 321 | D-WP(C)/55166/2025 WP(C)/9677/2026 | ROSAN ISU HASDA VS STATE OF ODISHA | SUBHADUTTA ROUTRAY VS | // 0 // |
| 322 | D-WP(C)/12153/2026 WP(C)/9678/2026 | KAHNU CHARAN MISHRA VS STATE OF ODISHA | DR.PURUSOTTAM CHULI VS | // 0 // |
| 323 | D-WP(C)/13114/2026 WP(C)/9679/2026 | NARAYAN CHANDRA DASH VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR | JIBAN JYOTI PRADHAN VS | // 0 // |
| 324 | D-WP(C)/13045/2026 WP(C)/9680/2026 | RAJAT KUMAR BARIK VS STATE OF ODISHA | PRATAP KUMAR BEHERA VS | // 0 // |
| 325 | D-WP(C)/12165/2026 WP(C)/9681/2026 | BRAJA MOHAN MOHAPATRA VS STATE OF ODISHA | GOUTAM KUMAR ACHARYA VS | // 0 // |
| 326 | D-WP(C)/12370/2026 WP(C)/9682/2026 | JAGANNATH NAG VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 327 | D-WP(C)/13058/2026 WP(C)/9683/2026 | PRADEEP NAYAK VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | // 0 // |
| 328 | D-WP(C)/13232/2026 WP(C)/9684/2026 | CHITTARANJAN PATTANAYAK VS STATE OF ODISHA | TUSHARKANTA NAYAK VS | // 0 // |
| 329 | D-WP(C)/12910/2026 | RAGHUNATH ROUT | SWAPNIL ROY | // |

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|-----|---------------------------------------|--|-------------------------------|-------------------------------------|
| | WP(C)/9685/2026 | VS STATE OF ODISHA | VS | 0 // |
| 330 | D-WP(C)/13064/2026 WP(C)/9686/2026 | SAMRUDHI NAYAK VS STATE OF ODISHA | PRAYAN PARAMITA MOHANTY VS | // 0 // |
| 331 | D-WP(C)/12998/2026 WP(C)/9687/2026 | RASMIREKHA SAHOO VS STATE OF ODISHA | KISHORE KUMAR MOHANTA VS | // 0 // |
| 332 | D-WP(C)/11906/2026 WP(C)/9688/2026 | ANAND VISHWAKARMA VS STATE TRANSPORT AUTHORITY, ODISHA | DEBABRATA DAS VS | // 0 // |
| 333 | D-WP(C)/10299/2026 WP(C)/9689/2026 | M/S NATIONAL TRADING CO., CUTTACK VS THE SALES TAX OFFICER, CUTTACK-I EAST CIRCLE, CUTTACK | BHABANI PRASAD MOHANTY VS | // 0 // |
| 334 | D-WP(C)/12948/2026 WP(C)/9690/2026 | NABIN CHANDRA PRADHAN VS STATE OF ORISSA | SHARMISTHA SAMAL VS | // 0 // |
| 335 | D-WP(C)/13204/2026 WP(C)/9691/2026 | GAYADHAR NAIK VS STATE OF ODISHA | SAMARENDRA BEURA VS | // 0 // |
| 336 | D-WP(C)/13060/2026 WP(C)/9692/2026 | KESHI BHOI VS STATE OF ODISHA | PRAYAS MOHANTY VS | // 0 // |
| 337 | D-WP(C)/10366/2026 WP(C)/9693/2026 | RABINDRA MOHAPATRA VS STATE OF ODISHA | BEDA PRAKASH PANDA VS | // 0 // |
| 338 | D-WP(C)/13084/2026 WP(C)/9694/2026 | MANOJ KUMAR MAHARANA VS COMMISSIONER CUM SECY., RURAL DEVELOPMENT DEPT., BHUBANESWAR | SAMBIT DAS VS | // 0 // |
| 339 | D-WP(C)/13254/2026 WP(C)/9695/2026 | PARAMESWAR DALBEHERA VS STATE OF ODISHA | ALOK KUMAR PANDA VS | // 0 // |
| 340 | D-WP(C)/11993/2026 WP(C)/9696/2026 | ASHOK VISHWAKARMA VS | DEBABRATA DASH VS | // 0 |

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|-----|--|--|--------------------------|-------------------------------------|
| 341 | D-WP(C)/13081/2026 WP(C)/9697/2026 | STATE TRANSPORT AUTHORITY, ODISHA AJIT KUMAR SAHU VS STATE OF ODISHA | SASWATI MOHAPATRA VS | // // () |
| 342 | D-WP(C)/12008/2026 WP(C)/9698/2026 | NALINI KANTA MOHANTA VS THE COLLECTOR, MAYURBHANJ | ANAM CHARAN PANDA VS | // () |
| 343 | D-WP(C)/13196/2026 WP(C)/9699/2026 | M/S BASUNDHARA BIVAB VS STATE OF ODISHA | BANSHIDHAR BAUG VS | // () |
| 344 | D-WP(C)/13290/2026 WP(C)/9700/2026 | RANJIT BHOI VS SUPERITENDENT, CGST AND CENTRAL EXCISE, BHUBANESWAR-IX RANGE, BHUBANESWAR | DAITARI BEHERA VS | // () |
| 345 | D-WPCRL/8664/2026 WPCRL/41/2026 | SANTOSH KUMAR MALLICK VS STATE OF ODISHA | SEVATI SOREN VS | // () |
| 346 | D-ABLAPL/6437/2026 ABLAPL/3731/2026 | TARESWAR BISWAL @ PARIA BISWAL VS STATE OF ODISHA | AMITAV TRIPATHY VS | FATEGARH /55 /2026 () |
| 347 | D-ABLAPL/7747/2026 ABLAPL/3732/2026 | AKSHAYA KUMAR SAHU @ AKSHAYA SAHOO VS STATE OF ODISHA | AMITAV TRIPATHY VS | KAKATAPUR /216 /2024 () |
| 348 | D-ABLAPL/8716/2026 ABLAPL/3733/2026 | SATYAHARI MOHANTA VS STATE OF ODISHA | ASHOK KUMAR GHADAI VS | MURUDA /52 /2023 () |
| 349 | D-ABLAPL/8748/2026 ABLAPL/3734/2026 | RAJESH PATRA VS STATE OF ODISHA | BIDYADHAR MANSING VS | BALIPATNA /100 /2026 () |
| 350 | D-ABLAPL/7755/2026 ABLAPL/3735/2026 | BISWAJIT SAHOO VS STATE OF ODISHA | MD. GOLAM MADANI VS | DHUSURI /108 /2026 () |
| 351 | D-ABLAPL/7869/2026 ABLAPL/3736/2026 | MANAS RANJAN NAIK VS STATE OF ODISHA | JNYANANANDA PANDA VS | KESINGA /511 /2025 () |

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|-----|--|--|------------------------------|---|
| 352 | D-ABLAPL/8767/2026 ABLAPL/3737/2026 | PRAKASH NAYAK VS STATE OF ODISHA | JITENDRA KUMAR DIGAL VS | G.UDAYAGIRI /2 /2023 () // |
| 353 | D-ABLAPL/8073/2026 ABLAPL/3738/2026 | ROHIT NAIK VS STATE OF ODISHA | BHARAT BHUSAN ROUSTRAY VS | INDUASTRIAL,NISA /56 /2026 () // |
| 354 | D-ABLAPL/8914/2026 ABLAPL/3739/2026 | DURYODHAN MARTHA VS STATE OF ODISHA | SURYA NARAYAN MISHRA VS | JODAPADAR /50 /2026 () // |
| 355 | D-ABLAPL/8996/2026 ABLAPL/3740/2026 | JAGAMOHAN SAHOO VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | TALCHER TOWN /232 /2026 () // |
| 356 | D-ABLAPL/8998/2026 ABLAPL/3741/2026 | RAJA @ RAJESH SAHOO VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | TALCHER TOWN /232 /2026 () // |
| 357 | D-ABLAPL/8980/2026 ABLAPL/3742/2026 | SAMIR BEPARI VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | KALIMELA /217 /2025 () // |
| 358 | D-ABLAPL/9046/2026 ABLAPL/3743/2026 | ARUN KUMAR PATNAIK @ ARUN KU. PATNAIK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | GOLANTHARA (BERHAMPUR) /547 /2026 () // |
| 359 | D-ABLAPL/9059/2026 ABLAPL/3744/2026 | SIBA SAHU VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KODALA /124 /2026 () // |
| 360 | D-ABLAPL/9074/2026 ABLAPL/3745/2026 | ASIT KUMAR MOHAPATRA VS STATE OF ODISHA | RAKESH KUMAR MALLICK VS | / /0 () // |
| 361 | D-ABLAPL/9076/2026 ABLAPL/3746/2026 | AMIT KUMAR DEEP VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | REAMAL /75 /2026 () // |
| 362 | D-ABLAPL/8228/2026 ABLAPL/3747/2026 | UMAKANTA SWAIN VS STATE OF ODISHA | AMITAV TRIPATHY VS | ITAMATI /88 /2026 () // |
| 363 | D-ABLAPL/9031/2026 | AJAYA PRADHAN @ CHHATU PRADHAN | DEBIDUTTA MOHAPATRA | NAYAPALLI P.S. /489 /2021 |

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|-----|--|--|-----------------------------|---|
| | ABLAPL/3748/2026 | VS STATE OF ODISHA | VS | () // |
| 364 | D-ABLAPL/8309/2026 ABLAPL/3749/2026 | GEETANJALI BARAL VS STATE OF ODISHA | JANMEJAYA KATIKIA VS | BALUGAON P.S. /194 /2025 () // |
| 365 | D-ABLAPL/9085/2026 ABLAPL/3750/2026 | RAMANI SINGH @ RAMIN PRASAD SINGH VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | PURI TOWN /552 /2025 () // |
| 366 | D-ABLAPL/8636/2026 ABLAPL/3751/2026 | GIRISH CHANDRA NAYAK VS STATE OF ODISHA(VIG.) | NIKUNJA KUMAR ROUT VS | BHUBANESWAR VIGILANCE /40 /2013 () // |
| 367 | D-ABLAPL/9087/2026 ABLAPL/3752/2026 | RITENDRA SURA @ RITENDRA KUMAR SURA VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | JARADA /423 /2025 () // |
| 368 | D-ABLAPL/8678/2026 ABLAPL/3753/2026 | ROHITA KUMAR MEHER VS STATE OF ODISHA | SUJIT KUMAR DASH VS | PADAMPUR /47 /2026 () // |
| 369 | D-ABLAPL/8971/2026 ABLAPL/3754/2026 | SUMANTA KUMAR NAYAK VS STATE OF ODISHA | SK. ZAFARULLA VS | GOP /184 /2017 () // |
| 370 | D-ABLAPL/9088/2026 ABLAPL/3755/2026 | DALILA PRADHAN VS STATE OF ODISHA | SATYABRATA DASH VS | KHANDAGIRI P.S. /63 /2026 () // |
| 371 | D-ABLAPL/8972/2026 ABLAPL/3756/2026 | BAPI @ SATYARANJAN BISWAL VS STATE OF ODISHA | DHIRENDRA KUMAR DAS VS | TANGI /102 /2026 () // |
| 372 | D-ABLAPL/8973/2026 ABLAPL/3757/2026 | DHIREN KUMAR SAHOO VS STATE OF ODISHA | SAROJ RANJAN SUBUDHI VS | KANIHA /235 /2024 () // |
| 373 | D-ABLAPL/8976/2026 ABLAPL/3758/2026 | DHUSASAN SINGH @ DUSASHAN SINGH VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | MAHABIROD /50 /2026 () // |
| 374 | D-ABLAPL/8991/2026 ABLAPL/3759/2026 | HURI @ ALEKHA MAHAPATRA VS | AMITAV TRIPATHY VS | SARANAKUL /31 /2026 () |

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|-----|--|--|----------------------------------|--|
| 375 | D-ABLAPL/8977/2026 ABLAPL/3760/2026 | STATE OF ODISHA PRAVAKAR DALEI VS STATE OF ODISHA | ARIJEET MISHRA VS | // JAKHAPURA /39 /2026 () // |
| 376 | D-ABLAPL/9090/2026 ABLAPL/3761/2026 | JOGESH CHANDRA NAYAK VS STATE OF ODISHA | LAXMIDHAR MAHAPATRA VS | CHANDAKA P.S. /125 /2026 () // |
| 377 | D-ABLAPL/8992/2026 ABLAPL/3762/2026 | DOITA BEHERA VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | KHANDAPARA /36 /2026 () // |
| 378 | D-ABLAPL/8995/2026 ABLAPL/3763/2026 | SAMBHUNATH KANHAR VS STATE OF ODISHA | KULDEEP MOHANTY VS | PHIRINGIA /34 /2023 () // |
| 379 | D-ABLAPL/9123/2026 ABLAPL/3764/2026 | UMAKANTA SANDH @ BIKASH SANDH VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | PUINTALA /59 /2026 () // |
| 380 | D-ABLAPL/9007/2026 ABLAPL/3765/2026 | MADHAB BEHERA VS STATE OF ODISHA | RAKESH NAYAK VS | BOLAGARH P.S. /88 /2026 () // |
| 381 | D-ABLAPL/9013/2026 ABLAPL/3766/2026 | MANASHA KUMAR ROUT@ MANAS KUMAR ROUT VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | BONTH /109 /2019 () // |
| 382 | D-ABLAPL/9112/2026 ABLAPL/3767/2026 | MITHUN BAG VS STATE OF ODISHA | KHUSBU PANIGRAHI VS | MARINE PS AT BALARAMGADI /24 /2026 () // |
| 383 | D-ABLAPL/7583/2026 ABLAPL/3768/2026 | BIPLAB BHUYAN VS STATE OF ODISHA | PRAMOD KUMAR JENA VS | BASTA /103 /2026 () // |
| 384 | D-ABLAPL/8821/2026 ABLAPL/3769/2026 | CHINTU @ NANDA @ BISWAJIT BALIARSINGH VS STATE OF ODISHA | ANUGRAHA NARAYAN SAMANTRAY VS | KUJANGA /18 /2026 () // |
| 385 | D-ABLAPL/9020/2026 ABLAPL/3770/2026 | KAPILA @ KAPILESWAR NAIK VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | REAMAL /90 /2026 () // |

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| 386 | D-ABLAPL/9065/2026 ABLAPL/3771/2026 | GOUTAM BARAL VS STATE OF ODISHA | ALOK KUMAR PANDA VS | CHANDANPUR /49 /2026 () // |
| 387 | D-ABLAPL/9108/2026 ABLAPL/3772/2026 | JHARANA SAHOO @ JAYANTI SAHOO VS STATE OF ODISHA | APARESH BHOI VS | BASUDEVPUR /133 /2026 () // |
| 388 | D-ABLAPL/9039/2026 ABLAPL/3773/2026 | KEMBRU MALLICK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BALLIGUDA /65 /2026 () // |
| 389 | D-ABLAPL/9045/2026 ABLAPL/3774/2026 | PRASANT PRADHAN VS STATE OF ODISHA | SANJIT MISHRA VS | PURI SADAR /153 /2026 () // |
| 390 | D-ABLAPL/9023/2026 ABLAPL/3775/2026 | PRADEEP KUMAR BADHEI @ PRADIP KUMAR BADHEI VS STATE OF ODISHA | NISHIKANTA MISHRA VS | PIPLI /189 /2026 () // |
| 391 | D-ABLAPL/9026/2026 ABLAPL/3776/2026 | PILLA MALLESWARI VS STATE OF ODISHA | PRAGYAN PARAMITA MOHANTY VS | CHANDILI /31 /2026 () // |
| 392 | D-ABLAPL/9062/2026 ABLAPL/3777/2026 | RABINDRA KUMAR MARNDI VS STATE OF ODISHA | DILLIP KUMAR MOHANTY VS | BIDANASI /174 /2022 () // |
| 393 | D-ABLAPL/8873/2026 ABLAPL/3778/2026 | RAKESH PRADHAN VS STATE OF ODISHA | SATYA RANJAN MULIA VS | / /0 S.D.J.M.,BARGARH(Bargarh) 2(B)CC/0000002/2026 |
| 394 | D-ABLAPL/9109/2026 ABLAPL/3779/2026 | PINKI @ BASANTI BHARASAGAR VS STATE OF ODISHA | AMIT KUMAR SAA VS | AGALPUR /31 /2026 () // |
| 395 | D-ABLAPL/9019/2026 ABLAPL/3780/2026 | DHANESWARA JENA @ LITU JENA VS STATE OF ODISHA | JAYADEBA BEHERA VS | TIHIDI /40 /2026 () // |
| 396 | D-ABLAPL/9021/2026 ABLAPL/3781/2026 | SANJAYA KUMAR ROUT VS STATE OF ODISHA | ASIT KUMAR JENA VS | BASUDEVPUR /146 /2026 () // |
| 397 | D-ABLAPL/9069/2026 | JAGU PARIDA @ JAGUA | BICHITRA NARAYANA SATAPATHY | KUJANGA /82 /2026 |

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|-----|--|--|----------------------------|---------------------------------------|
| | ABLAPL/3782/2026 | VS STATE OF ODISHA | VS | () // |
| 398 | D-ABLAPL/8711/2026 ABLAPL/3783/2026 | INDRA PRADHANI VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | TUMUDIBANDHA /31 /2026 () // |
| 399 | D-ABLAPL/8837/2026 ABLAPL/3784/2026 | NIRMALYA PRASAD ROUT VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | UDITNAGAR /90 /2026 () // |
| 400 | D-ABLAPL/9071/2026 ABLAPL/3785/2026 | SRITTAM SABYASACHI ROUT @ RAKESH ROUT VS STATE OF ODISHA | RABINDRA NATH PANDA VS | KANPUR /38 /2026 () // |
| 401 | D-ABLAPL/9077/2026 ABLAPL/3786/2026 | KUNI DAS VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHALLIKOTE /181 /2025 () // |
| 402 | D-ABLAPL/9097/2026 ABLAPL/3787/2026 | HEMANTA DIGAL VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BALLIGUDA /65 /2026 () // |
| 403 | D-ABLAPL/9104/2026 ABLAPL/3788/2026 | BHIMASEN DAS VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHALLIKOTE /181 /2025 () // |
| 404 | D-ABLAPL/9098/2026 ABLAPL/3789/2026 | DILIP DIGAL @ DILLIP DIGAL VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BALLIGUDA /65 /2026 () // |
| 405 | D-ABLAPL/9110/2026 ABLAPL/3790/2026 | ANANTA DIGAL VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BALLIGUDA /65 /2026 () // |
| 406 | D-ABLAPL/9102/2026 ABLAPL/3791/2026 | PRADEEP DIGAL VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BALLIGUDA /65 /2026 () // |
| 407 | D-ABLAPL/9107/2026 ABLAPL/3792/2026 | SIPUN MAHALIK VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BALASORE SADAR /168 /2026 () // |
| 408 | D-ABLAPL/9240/2026 ABLAPL/3793/2026 | BARUDA BEHERA @ BADU VS | PRAKASH CHANDRA DASH VS | KENDRAPARA SADAR /120 /2026 () |

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|-----|--|---|-----------------------------|---|
| 409 | D-ABLAPL/9248/2026 ABLAPL/3794/2026 | STATE OF ODISHA SANDEEP GUPTA VS | KULDEEP MOHANTY VS | // BRAHMANITARANG /350 /2025 () |
| 410 | D-ABLAPL/9253/2026 ABLAPL/3795/2026 | STATE OF ODISHA SANDEEP GUPTA VS | KULDEEP MOHANTY VS | // BRAHMANITARANG /418 /2025 () |
| 411 | D-ABLAPL/9256/2026 ABLAPL/3796/2026 | STATE OF ODISHA PRAKASH KUMAR SAHU VS | AJAYA KUMAR NAYAK VS | // REMUNA /66 /2026 () |
| 412 | D-ABLAPL/9257/2026 ABLAPL/3797/2026 | STATE OF ODISHA PANCHU JENA VS | SANTOSH KUMAR MAHANTY VS | // KABISURYANAGAR /588 /2022 () |
| 413 | D-ABLAPL/9266/2026 ABLAPL/3798/2026 | STATE OF ODISHA ANANDA SAHU VS STATE OF ODISHA | ASHREET BEHERA VS | // MAHILA (BERHAMPUR) /102 /2019 () // |